

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2235/89

New Delhi, dated the 11th May, 1994

Hon'ble Sh.S.R. Adige, Member(A)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Dr.S.S. Yadav,
R/O Q-11, Tara Apartments Kalkaji,
New Delhi

... Applicant

(MS Annu Grover, proxy counsel
for Sh.G.D. Gupta)

Versus

1. Union of India,
through Secy.to the Govt.of India,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi
2. The Director General,
Central Government Health Services,
Nirman Bhawan, New Delhi
3. Union Public Service Commission
through its Chairman,
Dholpur House, Shahjahanpur Road,
New Delhi.
4. Dr.Braham Prakash,
Head of Department Micro Surgery,
G.B. Pant Hospital,
New Delhi.

... Respondents

(By advocate Sh.P.H. Ramchandani with Sh.
J.C. Madan)

ORDER(ORAL)

(Hon'ble Sh. S.R.Adige, Member (A))

Ld.proxy counsel for the applicant states that
applicant is no longer interested to prosecute this case and
therefore prays, that permission be granted to withdraw the O.A.
Prayer is allowed. Application is dismissed as withdrawn.

Lakshmi Swaminathan
(Lakshmi Swaminathan)
Member(Judicial)

S.R. Adige
(S.R. Adige)
Member(A)